

(4)

F. No. 13-34/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-34/2

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10606 dated 26.05.2018. Inspection note no. 1018 dated 28.06.2018, under RTI Act, 2005 information received from **Dy. Registrar/HOO (Office of the Registrar)** containing 306 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 306 X 2=612 (@ 2/- per page) to this Tribunal by cash or in favour of Accounts Officer, CESTAT, New Delhi.

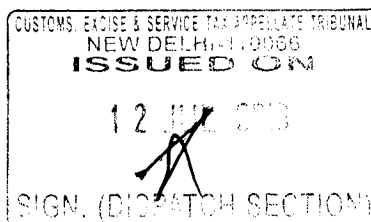
Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilities. CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

MC
CESTAT, New Delhi
Date: 12.07.2018

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003



Dated : 11.07.2018
CPIO I.D. No. 13-34/2018

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application no. RTI/P-195/10606/18 dated 26.5.2018 filed by Shri R.K. Jain in CPIO I.D. No. 13-34/2018 and CPIO letter dated 4.7.2018 forwarding the inspection note no. 1018 dated 28.6.18 received from applicant, the photocopies of the relevant documents as mentioned below, being maintained in Registrar's office, are enclosed herewith for onward transmission to the applicant.

1. The copies of Judicial File 2018:

Noting – page no 28-29 (2 pages)
Correspondence – page no. 343-391 (49 pages)

2. The copies of Larger Bench 2018:

Noting – page no. 18 (1 page)
Correspondence – page no. 535-537 (03 pages)

3. The copies of Roster 2018 :

Noting – page no. 151 - 211 (61 pages)

4. The copies of Difference of opinion 2018:

Noting – page no. 16-17 (02 pages)
Correspondence – NIL

5. The copies of Member's Tour. 2018:

Noting – page no. 53-69 (17 pages)
Correspondence – page no. 01 – 171 (171 pages)

Total – 306 pages


Deputy Registrar

To

CPIO, CESTAT, New Delhi

(4)

F. No. 13-34/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-34/20

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. R. K. Jain (No. 10606 dated 26.05.2018.2018) received in this office on 29.05.2018, under RTI Act 2005.

In this matter an inspection note no. 1018 dated 28.06.2018 (Copy enclosed) received in the office of the CPIO, CESTAT, Delhi on 02.07.2018 which the applicant has requested to provide some copies as per inspection note related to your section.

Therefore, please provide the photocopies within 05 days so these may be forwarded to the applicant and the fee may be charged.

Encl: As above.

M
04.7.18
CESTAT New Delhi
Date: 03.07.18

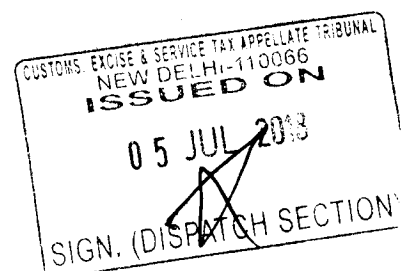
For Compliance to:

1. PA to the Registrar

Copy to: (For Information)

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

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F. No. 13-34/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-34/20

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10606 dated 26.05.2018, under RTI Act, 2005 the information received from **SPS to the Hon'ble President** containing 03 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt deposit Rs. 03 X 02=06(@ 2/- per page) to this Tribunal by cash or D.D. in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation. CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

[Handwritten Signature]

CESTAT, New Delhi
Date: 11.06.2018

To,

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003

[Handwritten Signature]

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI-110066
ISSUED ON
12 JUN 2018
[Handwritten Signature]
SIGN. (DISPATCH SECTION)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

07.06.20

SUB : RTI REPLY TO CPIO ID NO. 13-34/2018

This is with reference to your communication F.No. 34/CESTAT/CPIO-ND/VPP/2018 dated 28.05.2018 for furnishing informat under the RTI Act, 2005, which is as under :

(A)	Not applicable
(B)	No such list available.
(C)	Does not pertain to the O/o Hon'ble President.


SPS TO HON'BLE PRESID

CPIO

F. No. 13-34/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-34/20

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10606 dated 26.05.2018, under RTI Act, 2005 the information received from **PA to the Registrar, DR (Adm)** containing 01+35=36 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt deposit Rs. 35 X 2=70 (@ 2/- per page) to this Tribunal by cash or D.D. in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilities. CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CESTAT, New Delhi
Date: 05.06.2018

To,

Sh. R.K. Jain
1512-B, Bhisim Pitamah Marg,
Wazir Nagar, New Delhi-110003

o/c
Inspection with PA - to the Registrar may be made by 18-6-2018 but with 02 days prior intimation to the Registrar.



Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 01.06.2018
CPIO I.D. No. 13-34/2018

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application no. RTI/P-195/10606/18 dated 26.5.2018 filed by Shri R.K. Jain in CPIO I.D. No. 13-34/2018, I am directed to inform you that the relevant information pertaining to Registrar office is as under:

- (A) The applicant may inspect the files mentioned therein on any working day on or before ~~08.06.2018~~
- (B) Does not pertain to Registrar office
- (C) The letter mentioned therein is sent to Deputy Registrar (Admn.) under Diary no. 1865 dtd 23.5.2018. Further information may be obtained from DR (Admn.)


P.A. to Registrar

To

CPIO, CESTAT, New Delhi

note: date given for inspection hereby extended till 18.6.2018 but with 02 days prior intimation to the P.A. on duty
✓ Cee
CPIO 17.6.18

Dated : 04/06/2018

I.D. No. 13-34/2018

Administration Section

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application No. 10606/2018 dt.26-05-2018 filed by Shri R. K. Jain in CPIO I.D. No. 13-34/2018, the requisite point wise information is as under:

A. (i), (ii) & (iv) Do not pertain to this section.
(iii) The copies of note sheet and corresponding pages of tour file w.e.f. 1-9-2017 till 10-5-2018 has been provided under the CPIO ID No. 13-26/2018.

B. Does not pertain to this section.

C. Copy of letter No. A-12026/3/2018 dated 22-5-2018 of the Department of Revenue is at Sl. No. 21 of the photocopies of correspondence pages 23 pages of correspondence pages and photocopies of 12 pages of Note sheet portion of File No. 28(130)/2006/CESTAT/Admn. are enclosed.

Inspection of File No. 28(130)/2006/CESTAT/Admn. is granted during the office hours on any working day.

Total 35 – pages enclosed.

Yours faithfully


Deputy Registrar (Admn.)

To

CPIO/A.R., CESTAT, N. Delhi.

F. No. 13-34/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-34/2018

Subject: Information sought under RTI Act, 2005.

Please refer to RTI application of Shri/Smt. R. K. Jain (No. 10606 dated 29.05.2018) received in this office on 29.05.2018, under RTI Act 2005 (copy attached) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-34/2018(CESTAT) is forwarded to you as CPIO under section 5(4), with request to provide the correct and complete information/inspection on or before 12.06.2018 directly to the applicant as per the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and if any, under section 20 of RTI Act. Further requested to follow OM No. 13/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 13/2011-IR dated 16.09.2011.

If the information is not available with your section or you, if possible, please refer from where it may be retrieved, without delay within 05 days.

2. If application's replies which are related to outer benches may be gathered there by filing RTI applications there directly, for facilitation, CPIOs are requested at all outer benches separately.

3. Provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.

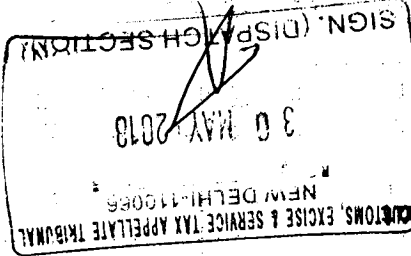
CPIO
CESTAT New Delhi
Date: 28.05.2018

For Compliance to:

1. SPS to the Hon'ble President
2. PA to the Registrar
3. DR (Admin)

Copy to: (For Information)

Sh. R.K. Jain
1512-B, Bhishm Pitamah Marg,
Wazir Nagar, New Delhi-110003



Handwritten signatures and initials, including 'Sent 28/5' and 'JK'.

(3)

Application under Section 6 of the Right to Information Act, 2005

Ref. No. RTI/P-195/10606/18
 Dated : 26-05-18

Shri V.P.Pandey
 CPIO & Asst. Registrar
 Customs Excise & Service Tax Appellate Tribunal,
 West Block 2, R.K.Puram,
 New Delhi - 110066

Customs, Excise & Service Tax
 Appellate Tribunal
 West Block 2, R.K. Puram
 New Delhi - 110066

Name of the Applicant		R.K. Jain	
Address		1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003	
(b) Phone Nos.		09810077977, 011-24651101, 011-24690707	
(c) Fax No.		011-24635243	
Whether a Citizen of India		Yes	
Particulars of Information			
Details of information required		<p>(A) Please provide inspection of the following files held in the office of the Registrar/Dy. Registrars</p> <p>(i) Judicial File for the year 2018</p> <p>(ii) Roster File for the year 2018</p> <p>(iii) Files relating to tours for the year 2018</p> <p>(iv) File for Difference of Opinion matters for year 2018</p> <p>(v) Larger Bench File for year 2018</p> <p>(B) Please provide the number of files (except appeal files) held in the office of the Hon'ble President. Please also provide list of such files</p> <p>(C) Please provide a copy of the letter F. No. A-12026/3/2018-Ad.1C (CESTAT) dated 22-5-2018 of the Department of Revenue and also provide details of the file No. in which it is dealt with and provide copies of all notesheets and correspondence pages of the said file from 1-7-2017 till date. Please also provide inspection of the complete file.</p> <p>Note:-Please provide pointwise information/response for each of above points.</p>	
I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.			

25/5/18

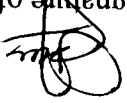
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15/05/2018
 29/05/2018

18/05/2018

A Postal Order No. 44F 063097 for Rs. 10 towards payment of fee is enclosed herewith.

As per Section 7 of the RTI Act, 2005 information is to be provided within 30 days of the Application.



Signature of Applicant
Telephone No. : 9810077977
011-24651101, 24690707
Fax No. 011-24635243

Office : New Delhi
Encl. : as above

---asn

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